

OFFICIAL MEMORANDUM OF THE PRINCIPAL DISTRICT JUDGE,
PERAMBALUR

Sub:	E-filing – e-filing of cases (only Bail Applications) in Perambalur District – commence on and from 27.05.2020 – Instructions – Issued – Regarding.
Ref:	Hon’ble High Court’s Letter in ROC.No.30036-A/2020/comp3, dated: 22.05.2020.

It is notified that the facility of e-filing of cases (**initially Bail Applications only**) in Perambalur District on e-filing portal (<https://efiling.ecourts.gov.in>) developed by the Hon’ble e-Committee, Supreme Court of India will commence on and from 27.05.2020.

Before e-filing, the Advocate or party in person shall be require to create user account on the e-filing portal(<https://efiling.ecourts.gov.in>).

The account creation process shall be verified by One Time Password (OTP) which will be sent to the Mobile Number and email address of the concerned Advocate/Party-in-person.

A detailed guidelines and tutorial Video prepared by the Hon’ble Madras High Court for the e-filing process and the detailed user manual prepared by the Hon’ble e-committee, Supreme Court of India along with the steps required to be taken as per the practice prevailing in Madras High Court is available on the web site of Madras High Court (<https://www.hcmadras.tn.nic.in>)

Advocate/Party-in-person in case of difficulty can also contact the following persons between 10.30 a.m to 3.00 p.m on all working days.

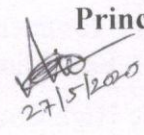
Thiru. A. Yesubalan, System Analyst – 9789335050

Thiru. M. Jeyaraj, Assistant Programmer - 7502916676.

Advocate/Party-in-person are requested to avail the E-filing facility, using their own equipment.

Except the above mentioned e-filing of cases, filing of other urgent cases through e-mail is permitted until further orders, in accordance with the guidelines already issued in the official Memorandum of the Principal District Judge(I/C), Perambalur, Dated: 03.05.2020.


Principal District Judge,


Perambalur.

Encl: Form for update the advocate details for e-filing account process

To:

1. All the Judicial Officers in Perambalur District.
2. The President, Bar Association, Perambalur District
3. The President, Advocate Association, Perambalur District
4. The Public prosecutor, Perambalur.
5. District Court Web Publish.

Note:

While the e-filing registration process if the advocate may received error message "Advocates details not found" kindly fill and submit the form for update the advocate details for e-filing account process soft copy to efilingpmbcourts@gmail.com others need not to submit the form.

FORM FOR UPDATE THE ADVOCATE DETAILS FOR E-FILING ACCOUNT PROCESS

Name Of the Advocate	:	
Date Of Birth	:	
M.S.NO.	:	
Name of the Bar Association	:	
Address	:	
Mobile No	:	
E-mail ID	:	

Advocate Signature